

DIVISION BENCH  
COURT - I

O-233

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/1277(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27<sup>TH</sup> SEPTEMBER, 2022, 10:30 A.M**

IN THE MATTER OF	ARPAN SINHA VS SYSTEMOTRIX TECHNOLOGIES PVT. LTD
UNDER SECTION	SEC. 241(1) SEC. 242(4)

**Appearance (via video conferencing/physically)**

**For the Petitioner**

**Mr. Arani Guha, Advocate**

**For R1-R3**

**Ms. Shruti Singhania, CS**

**ORDER**

1. Due to paucity of time the matter could not be taken up for hearing today.
2. **Post this matter on 02.11.2022.**

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**